

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 225/(MAH)/2017

CORAM: Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: K. Chimica S.R.L
V/s.
Mallak Specialties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Rahul Gaikwad	Adv for Resp
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2)	Brenda Barnes	Adv for Applicant
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ORDER

T.C.P. No. 225/I&BC/NCLT/MB/MAH/2017

1. The Learned Counsel of both the sides are present.
2. It is represented that talks are going on between both the sides for an Amicable Settlement.
3. In order to facilitate, the matter is adjourned to **24.01.2018**.

Sd/- :

11.12.2017

Aah

BHASKARA PANTULA MOHAN
Member (Judicial)